## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI



C.P No. 29/(MAH)/2017 M.A. No.405/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.01.2018

NAME OF THE PARTIES:

Ultra Drytech Engineering Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

NAME

DESIGNATION

SIGNATURE

PRAVIN AR R. NA. ANDAL

ORDER

MA 405/2017 in CP No.29/ I&BP/NCLT/MB/MAH/2017

First Call: Pass Over

Second Call: For the Resolution professional has filed application No.677A/2017 for liquidation of the company basing on the resolution passed by the Committee of Creditors on 4.12.2017, Application No.405/2017 for extension of CIRP period pending before this Bench being infructuous, the same is hereby dismissed as infructuous.

Application No.677A/2017 for initiation of liquidation process is heard and posted for orders.

Sd/-V. NALLASENAPATHY Member (Technical) Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)